

(c) whether it is also a fact that both Banswara and Udaipur districts have been declared industrially backward; and

(d) whether it is also a fact that topographically, geographically and from various points of view, these districts are similar?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) Yes, Sir. Dungarpur district has been declared as industrially backward for concessional finance from term lending institutions;

(b) Yes, Sir.

(c) Both Banswara and Udaipur districts have been declared as industrially backward for concessional finance from term lending institutions; however only Udaipur district is eligible for the Central Scheme of Investment Subsidy.

(d) Since these three districts are similar in many ways, the State Government is giving a 15 per cent subsidy to all types of units located in the tribal areas on the pattern of the Central Scheme of Investment Subsidy.

Commission for Scheduled Castes/ Scheduled Tribes

5051. **SHRI BHEEKHABHAI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a Commission for Scheduled Castes and Scheduled Tribes was constituted;

(b) whether it is a fact that there was no constitutional or legal requirement for the appointment of such a Commission; and

(c) whether a separate Commission for Scheduled Tribes and Scheduled Areas as contemplated under article 339/340 of the Constitution is proposed to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) Yes, Sir. The Commission for Scheduled Castes and Scheduled Tribes was set up by a Government Resolution No. 13013/9/77-SCTI dated 21-7-1978.

(c) As already explained in reply to Lok Sabha Unstarred Question No. 2863 answered on 20-10-1982 that the setting up of a Commission under Article 339 was not felt necessary. There is no proposal to set up a Commission under Article 340 of the Constitution.

Setting up of Alumina project in Andhra Pradesh

5052. **SHRI ANAND SINGH:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that talks with USSR on Andhra Pradesh Alumina project have been completed and feasibility report has since been received from Soviet experts;

(b) if so, when it is being laid on the Table of the House;

(c) the details of the capacity of Alumina Project to be set up in Andhra Pradesh and the extent to which domestic needs would be met;

(d) whether similar report was also obtained from other developed countries, viz., USA, UK, France, Japan etc.; and

(e) if so, the details thereof and the extent to which Soviet feasibility report is better and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) to (c) The possibility of setting up an export-oriented Alumina Plant in Andhra Pradesh is under consideration. A Feasibility Report has been prepared